

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 34

C.P.(CAA)/133(MB)2022 IN C.A.(CAA)/41(MB)2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **SHOURI PROPERTIES PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

Adv. Hemant Sethi a/w Adv. Dewanshi Sethi appeared for the Petitioner.
Mr. Tushar Wagh, Deputy Director appeared for the Representative of the RD.
Heard Counsel appearing for the parties and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna